

(e) A Statement indicating the c.i.f. prices for the last three years, of the drugs referred to in the Question as reported by the CPC is Laid on the Table of the House. [Placed in Library. See No. LT-2291/78].

Statement by Director General of WHO

9720. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether his attention has been drawn to the statement made by the Director-General of WHO at a medical gathering in Chandigarh that only 2 per cent of the drugs being sold by the multinationals are enough to cure the common diseases of the populace and the rest of 98 per cent are not necessary;

(b) if so, his reactions in the matter; and

(c) whether in the above context he is contemplating to take any action in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). In the matter of licensing production of drugs within the country, the views, inter-alia, of the Ministry of Health and Family Welfare are taken into account. Normally the views are based on essentiality, efficacy and toxicity/side effect, etc. It would also be reasonable to provide as many useful drugs as possible to the medical profession to treat the patients depending upon their specific requirements. However, keeping the life saving nature of drug in view, Government have already identified 85 essential formulations for the purpose of regulating their prices at fair levels. It will also be ensured progressively that at least

20 per cent of the turnover of individual drug companies is in respect of these formulations.

Steam Engines lying idle on Bombay-Ahmedabad Track

9721. SHRI RAJARAM SHANKAR RAO MANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of steam engines are lying idle on the Bombay-Ahmedabad track;

(b) what are the reasons for the engines remaining idle;

(c) how many employees of the maintenance staff have been without work as a result thereof; and

(d) whether the Government propose to absorb them elsewhere?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

(c) Nil.

(d) Does not arise.

Apta-Roha Line

9722. SHRI RAJARAM SHANKAR-RAO MANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Apta-Roha line is a part of the Diva-Dasgaon line which was sanctioned by the previous Government; and

(b) whether the Apta-Roha line is a part of the whole Konkan (West Coast) Railway sanctioned by the Planning Commission?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). The line from Diva to Apta already exists. Construction of the first phase of the West Coast Konkan Railway, viz., the section from Apta to Roha

over a length of 62 Kms. has been approved after a clearance from the Planning Commission and is included in the budget for 1978-79 for the first time at an estimated cost of Rs. 9 crores with an initial outlay of Rs. 1 crore during 1978-79.

Banning of Import of Copper Scrap

9723. SHRI S. R. DAMANI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is brought to his notice that pesticide industry in the South is passing through a serious crisis because of banning of import of copper scrap;

(b) the reasons for disallowing the usual practice of direct imports by pesticide manufacturers on actual users licence; and

(c) the action taken to ensure uninterrupted and timely supplies of this raw material to the manufacturers of copper fungicides?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) The Southern India Pesticides Manufacturers' Association have represented to Government about the difficulties of the manufacturers of Copper Oxochloride and Copper Sulphate due to copper scrap being placed on the banned list in the Import Policy for 1978-79.

(b) and (c). Although copper scrap appears in the banned list in the Import Policy for 1978-79, in terms of the provisions of para 32 of Chapter 6 of the said policy, the C.I.F. value of an automatic import licence issued for the period 1978-79 for the import of raw material, components and consumables can be utilised for the import of this item upto a value of Rs. 50,000 provided the total value of such item imported does not

exceed 10 per cent of the value of the licence. Further, in case the requirements of the units exceed the above limit they can also apply for a supplementary licence through the sponsoring authority concerned in terms of para 34 of the aforesaid chapter 6 of the Import policy for 1978-79.

रेलवे स्टेशन पर शौच

9724. श्री चतुर्भक्ष : क्या रेल मंत्री यह बताने की कृपा करेंगे कि राजस्थान में कोटा से छबड़ा तक और कोटा से चौमहला स्टेशनों के बीच ऐसे कितने स्टेशन हैं जहां शौच बनाये जा रहे हैं और क्या अटल तथा कबाई स्टेशनों पर यात्रियों की सुविधा के लिये शौच बनाने के लिए आवश्यक कदम उठाये जायेंगे ताकि यात्रियों को घुप तथा वर्षा से बचाया जा सके,

(ख) यदि हां, तो इन शौचों के निर्माण में विलम्ब के क्या कारण हैं तथा यह कार्य कितने समय तक पूरा हो जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख) : कोटा-छबड़ा गुगोर और कोटा-चौमहला खण्डों के स्टेशनों के प्लेटफार्मों पर छत की व्यवस्था करने का कोई प्रस्ताव इस समय विचारधीन नहीं है ।

अब रेलवे स्टेशन के प्लेटफार्मों पर छत की व्यवस्था पहले से ही है । जहां तक कबाई स्टेशन का सम्बन्ध है माननीय सदस्य का आशय संभवतः कोटा-बीना खण्ड के तालपुर स्टेशन से है जिसके निकट ही कबाई नाम का एक गांव है । यदि ऐसा है, तो इस स्टेशन पर भी पहले से ही छत की व्यवस्था है ।